From: narendra2008@gmail.com

To: "Amit Sharma" <advfea1@trai.gov.in> Sent: Friday, July 26, 2024 10:33:04 PM

Subject: Comments on consultation paper on "Review of Telecom Consumers Protection Regulations (TCPR),

2012"

## **Comments:**

Question 1: How do current tariff plans offered by telecom service providers align with the preferences and usage patterns of consumers, particularly elderly individuals? Please

Justify with rationale.

## **Comments:**

Present tariff plans offered by TSP's do not align with preferences & usage pattern of the customers, especially elderly, because -

 There are very few plans with 365 days validity & voice only. Most customer have multi-Sim mobiles, do not need data plans in both networks. One network is taken for emergency situations.

Question 2: Is there a need for separate plans for Voice & SMS and data to meet the specific requirements of subscribers. Please justify with reasons.

## **Comments:**

Presently there is need of separate tariff plans for voice & SMS, because -

- Voice service should be first priority of telecom providers. But, at present, data is given more importance due to revenue generation by TSPs. Bundled plans force customer to spend on data also, which is not there priority.
- SMS very rarely used service.
- SMS service is used mostly by business entities.
- Question 3: Whether the maximum validity of Vouchers for consumers should be increased? Please Justify your response with reasons.

## **Comments:**

Maximum validity of vouchers must be increased for consumer welfare, because

- Consumers are paying for 28 days instead of , for a month cycle. This means one extra installment in a year.
- There should be at least one voice only plan in each validity class voucher, that is, such voucher should be available for different validity periods.

With regards,

Narendra kumar